

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III (SPECIAL BENCH)

Item No.312

IA-3051/2022 IA-3057/2022 IA-3062/2022 IA-3064/2022 IA-3073/2022 IA-3074/2022
IA-1554/2022 IA-3884/2021 IA-3895/2021 IA-3896/2021 IA-3899/2021 IA-1934/2021
IA-1994/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021
IA-1056/2021 IA-1060/2021 IA-1064/2021
IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.**APPLICANT/PETITIONER**
V/S
M/s. Earthcon Universal Infratech Pvt. Ltd.**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 11.08.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv Kushagra Pandey
Adv. Akshay Srivastava
For the AR : Mr. Sanjay Khanna, Pragya Bhushan, Karandeep singh,
Mr. Tarandeep Singh and Shwetank Shantanu
For the RP : Mr. Rishabh Jain, Advocate
For the Respondent : Adv. Rishi K Awasthi

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **31.08.2022.**



(Court Officer)
Court III